



INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF "A" BENCH FOR 18th MAY 2026 (MONDAY)
BENCH WILL NOT FUNCTION

Srl	Appeal Number	Assmt. Ye	Assessee Name	Counsel	Remarks
1	ITA 292/CHNY/2024	2015-16	[A] NARAYANASWAMY MUTHUNARAYANAN	Ravi Kannan	Si.No.1-19 adj.to 30.07.2026
2	ITA 293/CHNY/2024	2016-17	[A] NARAYANASWAMY MUTHUNARAYANAN		
3	ITA 294/CHNY/2024	2017-18	[A] NARAYANASWAMY MUTHUNARAYANAN		
4	ITA 295/CHNY/2024	2020-21	[A] NARAYANASWAMY MUTHUNARAYANAN		
5	ITA 296/CHNY/2024	2021-22	[A] NARAYANASWAMY MUTHUNARAYANAN		
6	ITA 378/CHNY/2025	2018-19	[A] M/S. VARFICUS VENTURES PVT. LTD.		
7	ITA 379/CHNY/2025	2019-20	[A] M/S. VARFICUS VENTURES PVT. LTD.		
8	ITA 380/CHNY/2025	2020-21	[A] M/S. VARFICUS VENTURES PVT. LTD.		
9	ITA 381/CHNY/2025	2021-22	[A] M/S. VARFICUS VENTURES PVT. LTD.		
10	ITA 390/CHNY/2025	2017-18	[A] M/S. AMN EARTH MOVERS		
11	ITA 391/CHNY/2025	2018-19	[A] M/S. AMN EARTH MOVERS		
12	ITA 392/CHNY/2025	2019-20	[A] M/S. AMN EARTH MOVERS		
13	ITA 393/CHNY/2025	2020-21	[A] M/S. AMN EARTH MOVERS		
14	ITA 2973/CHNY/2025	2017-18	[A] TURBO ENERGY PRIVATE LIMITED	R.Vijayaraghavan	
15	ITA 2974/CHNY/2025	2018-19	[A] TURBO ENERGY PVT. LTD.		
16	ITA 3578/CHNY/2025	2017-18	[D] TURBO ENERGY PRIVATE LIMITED		
17	ITA 3579/CHNY/2025	2018-19	[D] TURBO ENERGY PRIVATE LIMITED	R.Vijayaraghavan	
18	ITA 3571/CHNY/2025	2017-18	[A] RANDSTAD SOURCERIGHT APAC PVT. LTD.		
19	ITA 3572/CHNY/2025	2018-19	[A] RANDSTAD SOURCERIGHT APAC PVT. LTD.		
20	ITA 630/CHNY/2026	2017	[D] VISWANATHAN RAMPRABHU		Si.No.20-23 adj.to 03.08.2026
21	ITA 668/CHNY/2026	2023-24	[A] SUGANTHI SRINIVASAN		
22	ITA 669/CHNY/2026	2023-24	[A] SHANMUGASUNDARAM JAYANTHI		
23	ITA 671/CHNY/2026	2017-18	[A] R VISWANATHAN RAMPRABHU		

आहरण और वितरण
Drawing and Disbursing Officer
आयकर अपीलिय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai



INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF "A" BENCH FOR 19th MAY 2026 (TUESDAY)
BENCH WILL NOT FUNCTION

Srl	Appeal Number	Assmt. Ye	Assessee Name	Counsel	Remarks
1	ITA 475/CHNY/2025	2020-21	[A] M/S. CITY UNION BANK	S.Ananthan	Si.No.1-11 adj.to 03.08.2026
2	ITA 2002/CHNY/2025	2013-14	[A] M/S. CITY UNION BANK		
3	ITA 2330/CHNY/2025	2013-14	[D] CITY UNION BANK LIMITED		
4	ITA 1593/CHNY/2025	2015-16	[A] VIVEKANANDAN KRISHNAVENI SASIKALA	R.Venkata Raman	
5	ITA 1594/CHNY/2025	2015-16	[A] VIVEKANANDAN KRISHNAVENI SASIKALA	R.Venkata Raman	
6	ITA 3573/CHNY/2025	2017-18	[A] ARINGAR ANNA COOP HOUSING SOCIETY LTD.	T.Banusekar	
7	ITA 3574/CHNY/2025	2018-19	[A] ARINGAR ANNA COOP HOUSING SOCIETY LTD.		
8	ITA 673/CHNY/2026	2020-21	[A] CHITRA PAZHANIVEL		
9	ITA 680/CHNY/2026	2016-17	[A] JAMEEL SHAIKHTHA MUBEEN		
10	ITA 682/CHNY/2026	2017-18	[A] ABDUL KALAM AZAD NAINA MOH AM E D		
11	ITA 683/CHNY/2026	2020-21	[A] RAGUPATHY SIVARAMAN		
12	ITA 685/CHNY/2026	2020-21	[A] USHA SELVA	Si.No.12-16 adj.to 04.08.2026	
13	ITA 686/CHNY/2026	2020-21	[A] USHA SELVA		
14	ITA 687/CHNY/2026	2022-23	[A] DR. ARCOT LAKSHMANAN SWAMY MEGHANATHAN MUDALIAR TRUST		
15	ITA 688/CHNY/2026	2020-21	[D] SELVASEKARAN GEETHALAKSHMI		
16	CO 49/CHNY/2026	2020-21	[A] SELVASEKARAN GEETHALAKSHMI		

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15.5.26

आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठ, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai



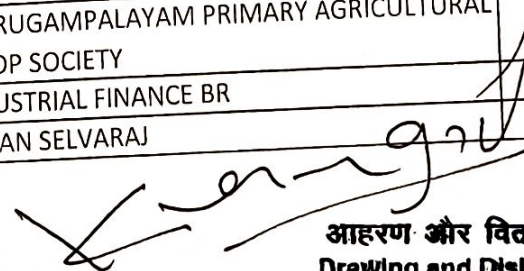
INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF "A" BENCH FOR 20th MAY 2026 (WEDNESDAY)
BENCH WILL NOT FUNCTION

Srl	Appeal Number	Assmt. Ye	Assessee Name	Counsel	Remarks
1	ITA 3178/CHNY/2025	2017-18	[A] PVNV INDUSTRIES PVT. LTD.	S.Sridhar	Si.No.1-11 adj.to 04.08.2026
2	ITA 3189/CHNY/2025	2017-18	[A] ANNAI AND CO		
3	ITA 3582/CHNY/2025	2015-16	[A] VED PRAKASH JALLAN RAKESH JALLAN		
4	ITA 692/CHNY/2026	2021-22	[A] SUN TEX MILLS		
5	ITA 698/CHNY/2026	2020-21	[A] SREE SARADHA DEVI TRUST		
6	ITA 699/CHNY/2026	2020-21	[A] SREE SARADHA DEVI TRUST		
7	ITA 700/CHNY/2026	2020-21	[A] SREE SARADHA DEVI TRUST		
8	ITA 702/CHNY/2026	2017-18	[A] SITHURAJ ASHOK		
9	ITA 703/CHNY/2026	2015-16	[A] P.S.M.N.MARIAPPA NADAR & CO		
10	ITA 704/CHNY/2026	2018-19	[D] 20CUBE LOGISTICS SOLUTIONS PRIVATE LIMITED		
11	ITA 706/CHNY/2026	2020-21	[A] STANIS RAVICHANDRAN		



INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF "A" BENCH FOR 21ST MAY 2026 (THURSDAY)
BENCH WILL NOT FUNCTION

Srl	Appeal Number	Assmt. Ye	Assessee Name	Counsel	Remarks
1	ITA 599/CHNY/2026	2018-19	[A] GURUNATHAN SARAVANAN	T.Vasudevan	Si.No.1-10 adj.to 05.08.2026
2	ITA 715/CHNY/2026	2018-19	[A] GURUNATHAN SARAVANAN		
3	ITA 707/CHNY/2026	2015-16	[A] LAKSHANA CONSULTANTS AND HOTELIERS PRIVATE LIMITED		
4	ITA 710/CHNY/2026	2020-21	[A] ARAVAMUTHAN PARTHASARATHY		
5	ITA 711/CHNY/2026	2020-21	[A] TY.SPL.103.AMBAPUR PRIMARY AGRICULTURAL COOP CREDIT SOCIETY LTD		
6	ITA 712/CHNY/2026	2018-19	[A] K 2086 MOLAKALIPALAYAM PRIMARY AGRICULTURAL CREDIT CO OP SOCIETY		
7	ITA 713/CHNY/2026	2018-19	[A] K 867 ARUGAMPALAYAM PRIMARY AGRICULTURAL CREDIT CO OP CREDIT SOCIETY		
8	ITA 714/CHNY/2026	2019-20	[A] K 867 ARUGAMPALAYAM PRIMARY AGRICULTURAL CREDIT CO OP SOCIETY		
9	ITA 716/CHNY/2026	2017-18	[A] SBI INDUSTRIAL FINANCE BR		
10	ITA 717/CHNY/2026	2023-24	[A] ALAGESAN SELVARAJ		


15.5.26
आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलिय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai



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आजादी का
अमृत महोत्सव

12 मार्च 2021 - 15 अगस्त 2023


आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF B BENCH FOR 18-MAY-2026 (MONDAY)

BENCH WILL NOT FUNCTION

Srl	Appeal Number	Assmt.	Assessee Name	Counsel Name	Remarks
1	ITA 4043/CHNY/2025	2016-17	[A] PREMAKUMARI	R.Vijayaraghav	
2	ITA 4045/CHNY/2025	2020-21	[A] RANGANATHAN RAJESWARI CHARITABLE TRUST	Adjd. ko	
3	ITA 4046/CHNY/2025	2016-17	[A] PATTABI THYAGARAJAN	06/07/2026	
4	ITA 4047/CHNY/2025	2012-13	[A] PERUMALSAMY SRINIVASAN		
5	ITA 4048/CHNY/2025	2012-13	[A] PERUMALSAMY SRINIVASAN		


आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai



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आजादी का
अमृत महोत्सव

12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF B BENCH FOR 19-MAY-2026 (TUESDAY)

BENCH WILL NOT FUNCTION

Srl	Appeal Number	Assmt.	Assessee Name	Counsel Name	Remarks
1	ITA 2591/CHNY/2025	2017-18	[D] RAMANAICKENPET RAMAMOORTHY VASU		
2	ITA 3653/CHNY/2025	2017-18	[A] SREE VADIVAMBIGAI TEXTILE MILLS PVT. LTD.	Rufina	
3	ITA 3774/CHNY/2025	2017-18	[A] SAKTHI AUTO COMPONENT LTD.	P.Prasanth	
4	ITA 4050/CHNY/2025	2017-18	[A] CHHOTAMAL PARASMAL CHENNAI	G.Baskar	
5	ITA 4058/CHNY/2025	2015-16	[A] DINESH KUMAR	Adid. no	
6	ITA 4060/CHNY/2025	2016-17	[A] GREEN HAMMOCK AGRO PRIVATE	07/07/2026	
7	ITA 4061/CHNY/2025	2016-17	[A] REVERSIDE RENEWABLE POWER PRIVATE LIMITED		
8	ITA 4062/CHNY/2025	2016-17	[A] DIKPALA DEVELOPERS PRIVATE LIMITED	Adid. no	
9	ITA 4080/CHNY/2025	2015-16	[D] LANDMARK HOUSING PROJECTS CHENNAI PVT LTD	08/07/2026	
10	ITA 4063/CHNY/2025	2016-17	[A] ANISH ORCHARDES PRIVATE LIMITED		
11	ITA 4068/CHNY/2025	2018-19	[A] ANITHA TEXTCOT INDIA PVT. LTD.	T.Banusekar	
12	ITA 4069/CHNY/2025	2019-20	[A] ANITHA TEXTCOT INDIA PVT. LTD.		
13	ITA 4070/CHNY/2025	2020-21	[A] ANITHA TEXTCOT INDIA PVT. LTD.		
14	ITA 4071/CHNY/2025	2021-22	[A] ANITHA TEXTCOT INDIA PVT.LTD.		

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आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches. Chennai



आजादी का
अमृत महोत्सव

12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF B BENCH FOR 20-MAY-2026 (WEDNESDAY)

BENCH WILL NOT FUNCTION

Srl	Appeal Number	Assmt.	Assessee Name	Counsel Name	Remarks
1	ITA 4139/CHNY/2025	2013-2014	[A] THE TAMIL NADU DR AMBEDKAR LAW UNIVERSITY		
2	ITA 4140/CHNY/2025	2015-16	[A] RAJAN GUNASEELAN	G.Baskar	
3	ITA 4143/CHNY/2025	2018-2019	[A] RAMMOHAN VIMALADEVI	Adid. 10	
4	ITA 4146/CHNY/2025	2020-2021	[A] TAMILSELVAN RAJAMANICKAM	09/07/2026	
5	ITA 4147/CHNY/2025	2018-19	[A] PERIANAYAGAM JEYASURESH JAYARAJ		

Kan 97 5.5.26

आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai

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आजादी का
अमृत महोत्सव

12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF B BENCH FOR 21-MAY-2026 (THURSDAY)

BENCH WILL NOT FUNCTION

Srl	Appeal Number	Assmt.	Assessee Name	Counsel Name	Remarks
1	ITA 4141/CHNY/2025	2021-22	[A] A.E. AUTOMOTION PVT. LTD.	Adid. 10	09/07/2026

Kan 97 5.5.20

आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai

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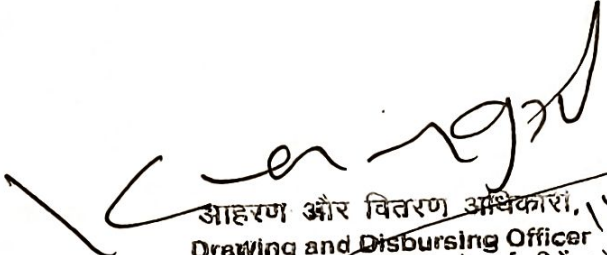
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आयकर अपीलीय अधिकरण, चेन्नै पीठें
INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF C-BENCH FOR 18 MAY, 2026 (MONDAY)
BENCH WILL NO FUNCTION



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 429/CHNY/2026	2016-17	[A] ARUNACHALAM MUTHUKUMAR		Sl.No. 1 to 7 Adjourned to 07/07/2026
2	ITA 433/CHNY/2026	2017-18	[A] SUBRAMANI SIVAKUMAR		
3	ITA 434/CHNY/2026	2011-12	[A] POTTANAM KUMARASAMY RAJU		
4	ITA 435/CHNY/2026	2017-18	[A] ANAMIKA AMARAVATHI TRADES & INVESTMENTS PRIVATE LIMITED		
5	ITA 436/CHNY/2026	2017-18	[A] RATHINAM VISWANATHAN		
6	ITA 439/CHNY/2026	2017-18	[A] SANKARANARAYANAN RAMESH		
7	ITA 440/CHNY/2026	2008-09	[A] SUBRAMAIAN GANESAN		
8	ITA 441/CHNY/2026	2009-10	[A] SUBRAMAIAN GANESAN		S.No.8-10 adjourned to 08-07-2026
9	ITA 442/CHNY/2026	2010-11	[A] SUBRAMAIAN GANESAN		
10	ITA 443/CHNY/2026	2017-18	[A] MAY FLOWER ENERPRISES PRIVATE LIMITED		


आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai



आयकर अपीलीय अधिकरण, चेन्नै पीठें
INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF C-BENCH FOR 19 MAY, 2026 (TUESDAY)
BENCH WILL NO FUNCTION



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name
1	ITA 444/CHNY/2026	2014-15	[A] MOHA MEYAMMAL	
2	ITA 445/CHNY/2026	2015-16	[A] MEASI MATRICULATION SCHOOL	
3	ITA 446/CHNY/2026	2016-17	[A] SANGEETHA VELMURUGAN	
4	ITA 447/CHNY/2026	2022-23	[A] METRIQE SOLUTIONS PRIVATE LIMITED	
5	ITA 448/CHNY/2026	20227-28	[A] POLO CHENNAI TRUST	
6	ITA 449/CHNY/2026	2017-18	[A] KRISHNAMOORTHY VENKATESWARAN	
7	ITA 450/CHNY/2026	2017-18	[A] NALLI TRUST	
8	ITA 451/CHNY/2026	2018-19	[A] NALLI TRUST	
9	ITA 452/CHNY/2026	2019-20	[A] NALLI SILK SAREES PVT LTD.	
10	ITA 453/CHNY/2026	2020-21	[A] NALLI SILK SAREES PVT LTD.	
11	ITA 454/CHNY/2026	2021-22	[A] NALLI SILK SAREES PVT LTD.	

Sl.No. 1 to 11
Adjourned to
09/07/2026

K. Venkatesh
15.5.26

आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai

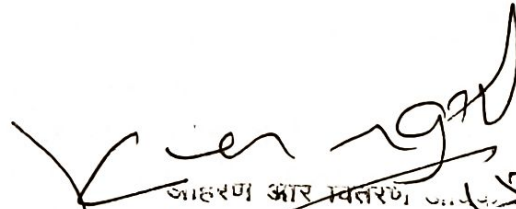


आयकर अपीलीय अधिकरण, चेन्नै पीठें
INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF C-BENCH FOR 20 MAY, 2026 (WEDNESDAY)
BENCH WILL NO FUNCTION



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name
1	ITA 1036/CHNY/2025	2018-19	[A] MALLAIYAN DORAISAMY, REP. BY L/H. SH. D. JAYAKUMAR	
2	ITA 1037/CHNY/2025	2019-20	[A] LATE MALLAIYAN DORAISAMY, REP. BY LEGAL HERI SHRI D JAYAKUMAR	
3	ITA 2045/CHNY/2025	2015-16	[A] AVAMEETHA TEXTILES PVT. LTD.	
4	ITA 2766/CHNY/2024	2016-17	[A] SUNDARAM SIVAGNANASAMBANDAN	
5	ITA 455/CHNY/2026	2013-14	[A] SEENUVASAN KARTHIK	
6	ITA 456/CHNY/2026	2017-18	[A] BADMANABAN NARAYANAN	
7	ITA 457/CHNY/2026	2019-20	[A] MANICKAM SAMPATHKUMAR	
8	ITA 458/CHNY/2026	2018-19	[D] E 2585 PUDUCHATTIRAM PRIMARY AGRIL CO-OP CREDIT SOCY LIMITED	
9	ITA 461/CHNY/2026	2019-20	[A] BRAKES INDIA PRIVATE LIMITED	
10	ITA 466/CHNY/2026	2018-19	[D] DILSATH BEGAM SHAIKH	
11	ITA 467/CHNY/2026	2022	[D] GUNASEKARAN	

Sl.No. 1 to 11
Adjourned to
13/07/2026


जाहरण आर वितरण ऑफिसर
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai




आयकर अपीलीय अधिकरण, चेन्नै पीठें
INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF C-BENCH FOR 21 MAY, 2026 (THURSDAY)
BENCH WILL NO FUNCTION



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name
1	ITA 2737/CHNY/2025	2017-18	[A] GUNASEKAR BHUVANESWARI (SMC)	
2	ITA 2740/CHNY/2025	2017-18	[A] SAROJA	
3	ITA 2852/CHNY/2025	2018-19	[A] LAVIK ESTATES PVT. LTD.	
4	ITA 3018/CHNY/2025	2013-2014	[A] P STANLEY SAMRAJ	
5	ITA 468/CHNY/2026	2020-21	[A] NARENDRAN LATHA	
6	ITA 469/CHNY/2026	2012-13	[A] PURUSHOTHAMAN KRISHNASAMY	
7	ITA 470/CHNY/2026	2017-18	[A] VIJAYA RAJ	
8	ITA 473/CHNY/2026	AY 2018-19	[A] DR. AGARWALS HEALTH CARE LIMITED	
9	ITA 474/CHNY/2026	2018-19	[A] JOTHI CHLORATE	

Sl.No. 1 to 11
Adjourned to
14/07/2026


आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नै पीठें, चेन्नै
Income Tax Appellate Tribunal,
Chennai Bench, Chennai

आयकर अपीलीय अधिकरण, चेन्नै पीठें
INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF D BENCH FOR 18-MAY-2026 (MONDAY)

Bench will not Function

IN-COURT ROOM 4



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 800/CHNY/2017	2012-13	[A] HANON AUTOMOTIVE SYSTEMS INDIA PVT. LTD.	Sl no 1-2 adjourn p	
2	ITA 32/CHNY/2018	2013-14	[A] HANON AUTOMOTIVE SYSTEMS INDIA P. LTD	02/06/2026	
3	IT(TP)A 99/CHNY/2024	2021-22	[A] M/S. TRANS UNION GLOBAL TECHNOLOGY CENTER LLP (TPC)	Sl no 3-5	
4	IT(TP)A 90/CHNY/2024	2021-22	[A] ARCADIA CONSULTING SERVICES PRIVATE LIMITED (TPC)	adjourn p 01/06/2026	
5	ITA 495/CHNY/2026	2018-19	[A] KARTHIKEYAN JEYAKUMAR		

आयकर अपीलीय अधिकरण, चेन्नै पीठें
INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF D BENCH FOR 19-MAY-2026 (TUESDAY)

Bench will not Function

IN-COURT ROOM 4



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	IT(TP)A 131/CHNY/2024	2021-22	[A] TRIMEX INDUSTRIES PRIVATE LIMITED (TPC)	Sl no. 1-4	
2	IT(TP)A 135/CHNY/2024	2021-22	[A] RANSTAD INDIA PRIVATE LIMITED (TPC)	adjourned p	
3	IT(TP)A 37/CHNY/2026	2022 - 2023	[A] DECISION MINDS INDIA PRIVATE LIMITED (TPC)	01/06/2026	
4	SA 95/CHNY/2026	2022 - 2023	[A] DECISION MINDS INDIA PRIVATE LIMITED		

आयकर अपीलीय अधिकरण, चेन्नै पीठें
INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF D BENCH FOR 20-MAY-2026 (WEDNESDAY)

Bench will not Function

IN-COURT ROOM 4



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	IT(TP)A 18/CIINY/2026	2022-23	[A] MODINE THERMAL SYSTEMS PRIVATE LIMITED (TPC)	Sl no. 1-5	
2	IT(TP)A 19/CHNY/2026	2022-23	[A] DATA INTENSITY INDIA PRIVATE LIMITED (TPC)	adjourned p	
3	IT(TP)A 20/CHNY/2026	2020-21	[A] ZF WIND POWER COIMBATORE PRIVATE LIMITED	08/06/2026	
4	IT(TP)A 21/CHNY/2026	2022-23	[A] TECH CLARITIES PRIVATE LIMITED (TPC)		
5	IT(TP)A 22/CHNY/2026	2022-23	[A] ARGO-HYTOS PRIVATE LIMITED (TPC)		

आहरण और वितरण अधिकारी,
Drawing and Disbursing Officer
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai



आयकर अपीलीय अधिकरण, चेन्नई पीठें
INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF D BENCH FOR 21-MAY-2026 (THURSDAY)



Bench will not Function

IN-COURT ROOM 4

Sri	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	IT(TP)A 23/CHNY/2026	2022-23	[A] CHAIN-SYS SOFTWARE EXPORTS PVT LTD. (TPC)	el no.1,2	
2	IT(TP)A 25/CHNY/2026	2022-23	[A] M/S. BEROE CONSULTING INDIA PVT. LTD. (TPC)	adjan p 08/06/2026	

K. S. S. 26
आहरण और वितरण अधिकारी,
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